

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :

**PETITION NUMBER** : CP(IB)/199(CHE)/2022

**NAME OF THE PETITIONER(S)** : Liquidator of M/s Vriksha Realty Pvt Ltd

**NAME OF THE RESPONDENTS** :

**UNDER SECTION** : Sec 59(7) of IBC, 2016

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Vijay Vigneshwar through video conferencing mode.

List the matter before Regular Bench on **18.04.2023** for further hearing.



**(SAMEER KAKAR)  
MEMBER (TECHNICAL)**

MS



**(SANJIV JAIN)  
MEMBER (JUDICIAL)**